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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/101/2018  
NAME OF THE PETITIONER(S) : LAND MARVEL CONSTRUCTION PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	M. RATHINACUMAR	PCS for petitioner	M. Rathi:
2.	B. Sarathababu	For Respondent	B. Gaba

**ORDER**

PCS representing the petitioner present. Representative of ROC present and prayed for time to file report. Put up on 16.02.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc